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Title: Introduction of the Commission Of Inquiry (Amendment) Bill, 2015. (Amendment Of Section 3).

DR. KIRIT P. SOLANKI (AHMEDABAD): I beg to move for leave to introduce a Bill further to amend the Commission of Inquiry Act

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Commission of Inquiry Act"

*The motion was adopted.*

**16.03 Â½ hours** KIRIT P. SOLANKI: I introduce the Bill.